

CENTRAL ELECTRICITY REGULATORY COMMISSION
6th – 8th Floor, Tower B, World Trade Centre, Nauroji Nagar, New Delhi-110029

No. L-1/257/2020 (PMR-5)/CERC

Dated: 17th April, 2026

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Power Market) (Second Amendment) Regulations, 2026- reg.

In exercise of powers conferred under Section 66 read with sub-section (1) of Section 178 and clause (y) of sub-section (2) of Section 178 of the Electricity Act, 2003 (36 of 2003) and Regulation 39 of the Central Electricity Regulatory Commission (Power Market) Regulations, 2021, and all other powers enabling it in this behalf, the Commission has prepared the Draft Central Electricity Regulatory Commission (Power Market) (Second Amendment) Regulations, 2026, and the same is available on the Commission's website www.cercind.gov.in

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Electricity (Procedure for Previous Publication) Rules, 2005 inviting comments/suggestions/objections from the stakeholders and interested persons on the provisions of above draft Regulations. The comments/ suggestions/ objections may be sent to the Secretary, Central Electricity Regulatory Commission, World Trade Centre, 7th Floor, Tower-B, Nauroji Nagar, New Delhi -110029 or may be emailed to secy@cercind.gov.in and mahesh.khicher@cercind.gov.in on or before **16th May, 2026**. The comments/suggestions may also be uploaded by 16th May, 2026 through SAUDAMINI Portal after login and clicking: e-Regulation link on the e-filing Home Page. For any query on uploading on the SAUDAMINI Portal, eCourt Helpdesk at 011-26189709 Extension 260 may be contacted

3. The comments/ suggestions/ objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/-
(Harpreet Singh Pruthi)
Secretary